

GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE): (a) and (b) In pursuance of the announcement made by the then Prime Minister in October, 1996, all concerned Union Ministries/Departments are required to earmark at least 10% of their Budget provisions for the North-Eastern Region. Any shortfall in expenditure from the 10% norm is pooled in a Central Pool of Resources, which became operational during 1998-99. Projects specific assistance has been released from the Central Pool for development projects in the North-Eastern States and Sikkim since its operationalization.

The impact of the projects, which have been undertaken during last two years by Union Ministries/Departments and funded from the Central Pool would be known only after their completion.

Plan Allocation for Uttar Pradesh

4240. PROF. M.M. AGARWAL: Will the PRIME MINISTER be pleased to state:

(a) the details of central plan allocation for Uttar Pradesh during the Ninth Plan; and

(b) the details of effective measures being taken or proposed to be taken by Government to sanction and release the amount demanded by the State Government of Uttar Pradesh.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE): (a) A sum of Rs. 21,658.24 crore has been approved as Central Plan Assistance for the state of Uttar Pradesh for the 9th plan. Out of this, Rs. 12893.99 crore is for Domestic Projects and Rs. 8764.25 crore for Externally Aided Projects.

(b) Measures taken to sanction and release the amount demanded by the State Government of Uttar Pradesh are:

- (i) Support to the State Government of Uttar Pradesh in its efforts to obtain a Programme Loan from the World Bank.
- (ii) Favourable consideration of proposals submitted by the State Government of Uttar Pradesh for Additional Central Assistance.